

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM

| TC/CP. Nos. | CA/IA No. | Section/ Rule | Name of Parties |
|-----------------------|-----------|------------------|---|
| CP No.12/241/AMR/2021 | | 241 | Velagapudi Vedavathi & 2 others Vs. Blue Ocean Minerals Private Limited |

ORDER

At request of Mr.Sachin Sharma, Proxy counsel from the office of Mr.Y.Suryanarayana, Counsel for the Petitioners, for hearing, list the matter on 18.04.2023.

Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL

RSN